

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 310
TO BE ANSWERED ON 23.03.2017**

UNPAID WAGES TO MGNREGS WORKERS

***310. SHRI RAM KUMAR SHARMA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the workers could not be given wages in lieu of jobs in some of the States during the months of November and December, 2016 under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof, State/UT-wise;
- (b) the names of the States where workers are finding it difficult to get their wages; and
- (c) whether the wages were regularly paid to the workers in these States during the month of February, 2017 and if so, the details thereof, State/UT-wise?

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)**

- (a) to (c): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 310 for 23.03.2017.

(a) to (c): Timely payment of wages is one of the priority areas under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). The Electronic Fund Management System (e-FMS) has been rolled out for payment of wages, material and administrative expenses under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to ensure timely payment. Through the e-FMS, wages are credited directly into the respective beneficiary's account. As of now, the e-FMS has been implemented in 95% of the Gram Panchayats and more than 96% of the wage payments are done using e-FMS. The Ministry has tried to ensure regular payment of wages to workers. However, payment of wages have got delayed in some cases. The details of timely and delayed payment during the FY 2016-17 is at **Annexure-I**. As per Management Information System (MIS), State/UT-wise details of expenditure on wages under MGNREGS during November, 2016 to February, 2017 is at **Annexure-II**.

**Annexure-I referred in reply to part (c) of Lok Sabha Starred Question
No. 310 dated 23.03.2017.**

S. No.	Name of the State	Total Transactions paid within 15 days(%)	Total Transactions with delay (%)
1	ANDHRA PRADESH	90.32	9.68
2	ARUNACHAL PRADESH	23.79	76.21
3	ASSAM	68.21	31.79
4	BIHAR	39.94	60.06
5	CHHATTISGARH	18.19	81.81
6	GOA	60.49	39.51
7	GUJARAT	39.33	60.67
8	HARYANA	55.45	44.55
9	HIMACHAL PRADESH	35.31	64.69
10	JAMMU AND KASHMIR	13.26	86.74
11	JHARKHAND	76.87	23.13
12	KARNATAKA	43.91	56.09
13	KERALA	74.73	25.27
14	MADHYA PRADESH	47.48	52.52
15	MAHARASHTRA	44.76	55.24
16	MANIPUR	85.52	14.48
17	MEGHALAYA	8.41	91.59
18	MIZORAM	70.1	29.9
19	NAGALAND	7.87	92.13
20	ODISHA	34.3	65.7
21	PUNJAB	46.36	53.64
22	RAJASTHAN	75.48	24.52
23	SIKKIM	72.37	27.63
24	TAMIL NADU	9.4	90.6
25	TELANGANA	84.85	15.15
26	TRIPURA	70.66	29.34
27	UTTAR PRADESH	22.22	77.78
28	UTTARAKHAND	68.19	31.81
29	WEST BENGAL	23.09	76.91
30	ANDAMAN & NICOBAR	46.04	53.96
31	PUDUCHERRY	0.39	99.61
32	LAKSHDWEEP	NR	NR
	TOTAL	46.43	53.57

**Annexure-II referred in reply to part (c) of Lok Sabha Starred Question
No. 310 dated 23.03.2017.**

Financial Year 2016-17

(Rs. In lakh)

S. No.	States	Month wise Expenditure on wages			
		November	December	January	February
1	ANDHRA PRADESH	8120.18	7653.24	6056.35	11430.49
2	ARUNACHAL PRADESH	71.36	40.78	41.36	467.26
3	ASSAM	6190.00	6372.06	5991.42	5062.81
4	BIHAR	8176.86	10306.17	16511.22	13992.44
5	CHHATTISGARH	3931.17	3961.94	4890.84	8636.87
6	GOA	17.38	21.49	13.08	15.10
7	GUJARAT	1213.11	874.06	1831.95	2355.05
8	HARYANA	1047.83	1256.07	1323.69	1560.84
9	HIMACHAL PRADESH	1572.92	2024.74	3303.04	8548.20
10	JAMMU & KASHMIR	566.90	1521.40	6969.39	2617.96
11	JHARKHAND	2757.53	3198.44	7339.11	8898.25
12	KARNATAKA	11375.53	10830.48	13318.38	18186.71
13	KERALA	15593.00	17683.75	16593.23	14684.44
14	MADHYA PRADESH	4838.40	9459.32	15307.52	19311.80
15	MAHARASHTRA	3428.16	2240.25	4612.46	11481.38
16	MANIPUR	666.37	371.79	294.39	80.77
17	MEGHALAYA	5062.91	164.18	4204.51	5933.65
18	MIZORAM	23.90	56.65	0.00	449.65
19	NAGALAND	862.22	1653.23	320.00	395.99
20	ODISHA	3526.77	4574.22	6010.94	6730.42
21	PUNJAB	2490.16	2047.30	2593.98	1649.26
22	RAJASTHAN	10484.91	9743.70	21823.88	27827.27
23	SIKKIM	325.75	573.83	489.18	474.72
24	TAMIL NADU	50268.46	0.00	54736.58	34153.08
25	TELANGANA	2725.07	3631.53	2881.92	5258.03
26	TRIPURA	90.99	2379.84	2768.86	5262.49
27	UTTAR PRADESH	3546.26	12407.59	8087.90	9828.26
28	UTTARAKHAND	2180.49	2059.06	2769.06	3627.32
29	WEST BENGAL	14383.07	48368.53	17928.29	45596.47
30	ANDAMAN & NICOBAR	NR	NR	NR	NR
31	LAKSHADWEEP	NR	NR	NR	NR
32	PUDUCHERRY	0.06	0.03	0.00	27.00

NR=Not Reported

